

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 16.11.2023 THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF


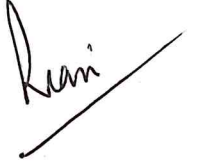
: Dhiren Shathilal Shah
Vs
Amma Lines Pvt Ltd & Ors

MAIN PETITION NUMBER

: CA/1026/CAA/2019

(IA/MA) APPLICATION NUMBERS

IA/758/2021; MA/1142/2020

S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	Dhiren S. shah	Independent Observer Meka Dredging.	 16.11.2023
	Ravi Raja gopalan	Counsel for Scheme Proponents Applicant in MA1142/2020 & Respondents in IA 758/2021	







3 CA/1026/CAA/2019
IA/758/2021; MA/1142/2020

ORDER

Applicant Mr. Dhiren Shanthilal Shah is present. Respondent is represented by Ld. Counsel Mr. Ravi Rajagopalan.

2. Arguments partly heard.
3. Ld. Counsel for Respondent has given the dates and events and also placed the order of Hon'ble NCLAT.
4. He submits that the Applicant has preferred Appeals before the Hon'ble Supreme Court.
5. Applicant is directed to file copy of the Appeals preferred before the Hon'ble Supreme Court.
6. List the applications on **11.12.2023** for hearing (physical hearing).

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)